

what kind of situation has developed on our borders and why Chinese Army infiltrated into India. All this information should be made available to the House.

Recently, the Chinese President visited our country and as soon as his visit was over those events started happening. I know the attitude of China towards our entire northern borders till now, i.e. to intrude into for a few days and then go back. In case we do not resist it they say that they have set up a heliped, there so this place belongs to them. Thus this issue becomes the cause of conflict. They have been saying that the northern border of India's is vague and it is a open boudary. In the name of this open boundary, the tendency of their taking control of our areas has been continuig from the very begining i.e. from the time of Panditji. Panditji had once said -"

[English]

'Not a man lives there, not a blade of grass grows there'

[Translation]

Today, the same issue is raising its head over the land of Himachal Pradesh. So, Mr. Deputy Speaker, Sir you kindly order this Government, the hon. Minister of Defence and Minister of External Affairs to make a statement on this issue so that the House may consider this issue.

[English]

MR. DEPUTY SPEAKER : Shri Kanaujia.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, I want to raise an important matter...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I have allowed Shri Kanaujia.

SHRI RUPCHAND PAL (Hooghly) : Sir, what has happened to this side...(Interruptions)

[Translation]

SHRI G.L. KANAUIA (Kheri) : Mr. Deputy Speaker, Sir, I thank you for giving me time and want to say through you to the Government sitting over there and claiming itself a messiah of the poor, and want to bring a few facts to its knowledge. Our Dudhawa National Park is surrounded by some 40,000 houses of the 'Tharu' tribe where 70-80 thousand people live and who are being grossly mistreated. On this issue, I have written several letters a number of times and want to bring this matter to the notice of the House as well. The people of the 'Tharu' tribe have been living there since before independence and cultivating the land, but today their lands are being taken away. The Dudhawa National Park has been declared as a reserved forest but they are not being given any alternate land. The land on which they have been working for hundreds of years

and which is registered in their names, mutation has also taken place and they are giving revenue and yet they are being evacuated from that land. Besides being forcibly removed, cases are also being filed against them.

The second thing is that in my area the people of the 'Tharu' tribe who are living inside the forests are being removed from there in the name of reserved forest and are not being given any alternate land. I demand that they should be given some alternate land. The people of 'Tharu' tribe are poor. If their animals stray into this area due to absence of boudry and barbed wires in the jungle then these animals are caught and shut and a fine is charged from them. Wild animals come and kill their children and animals and destroy crops but no compensation is paid to them.

Sir, through you I want to say to this Government, which calls itself a 'messiah' of poor people that the people of 'Tharu' tribe are very poor, they should be protected and should not be evacuated from their lands. If they are to be shifted in the name of 'reserved forest' then arrangement should made be first for an alternate for them because they have been living there for Hundreds of year and the land is their name. Moreover observation is going on around their land. This should be stopped forthwith. This is my request to the Government in the House in this regard.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, I want to bring an important matter to your notice.

[English]

SHRI RUPCHAND PAL : What has happened to this side? No one from this side has been given a chance.

[Translation]

MR. DEPUTY SPEAKER : I will allow you later on your can speak then. Please sit down.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : My question is related to life and property. Please give me a chance...(Interruptions)

MR. DEPUTY SPEAKER : You please sit down. I have already called the name of next Member.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have to raise a very important point in the House...(Interruptions)

MR. DEPUTY SPEAKER : Let me see your notice. Please sit down.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Speaker had promised me yesterday that he would give me a chance to speak today...(Interruptions)

MR. DEPUTY SPEAKER : I will not allow you like this.

[English]

This will be a bad precedent. I will not allow it this way. Please sit down.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have followed your orders six times till now.

MR. DEPUTY SPEAKER : Please sit down. You will have to follow it ten times.

[English]

Shri T. Govindan to speak now.

(Interruptions)

MR. DEPUTY SPEAKER : Please sit down. I have already called Shri T. Govindan.

(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, this matter is related to life and property... (Interruptions)

MR. DEPUTY SPEAKER : Please sit down. I can not allow you like this.

(Interruptions)

MR. DEPUTY SPEAKER : This has been indicated against the notice you have given.

[English]

This matter has already been raised by some other hon. Member."

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, Sir, the matter which I want to raise is related to life and property. So, I may please be permitted to raise this issue. What ever has been said earlier has been said on different issue... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down. This matter has already been raised by some other hon. Member. This cannot be allowed today.

(Interruptions)

MR. DEPUTY-SPEAKER : I cannot violate the rules. I have not allowed you. You are going on shouting.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

(Interruptions)*

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy Speaker, if you don't allow me, I will sit on 'Dharna' in the House itself.

12.56 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav came and sat on the floor near the Table.

Not recorded.

[English]

SHRI T. GOVINDAN : The recent price rise of Urea by ten per cent is a serious matter. It came which the peasants are crying for reduction in fertiliser price. Subsidy allowed to fertilisers like Potash Phosphate is a farce because of the Urea price rise worth Rs. 715 crore a year. It will adversely affect agricultural production.

Almost all political parties demanded withdrawal of the recent price rise of Urea. In Kerala, the price of one bag of Urea was Rs. 170.15. Now it will be Rs. 187.58. With the huge crop damage and increase in production expenses, the peasants will be compelled to avoid the paddy crops. We have to remember that there was price rise for the fertilisers by 30 per cent in 1991 and, in 1992 it was doubled. In Kerala, the rice production is only one-third of the total yearly demand. It will be going down more. This is an irony that when a man who is proud as a farmer is ruling the country now, this anti-peasant move has come. I request the Government to withdraw the recent Urea price rise.

12.59 hrs.

At this stage honourable Member Shri Rajesh Ranjan Alias Pappu Yadav went back to his seat.

[Translation]

SHRI ASHOK PARDHAN (Khurja) : Mr. Deputy Speaker, Sir, I want to bring to the attention of this House and Government the Narora Atomic Power Project located in my Parliamentary Constituency Khurja which generates electricity using atomic power. The condition of the oustees of this project is very miserable. I had raised this issue in the House during the last session also and at that time Mr. Speaker had ruled that this issue should be addressed at once and the problems should be solved. The Minister had then given me assurance that a committee would be set up which would include representative of the people. I would like to state that nothing has been done till now in this regard.

Sir the oustees of four to five villages from my area Narora are now leading a very miserable life. The life of the people of Bijova, Nai Basti, Bagipur etc. has become difficult. The people of these villages are living in low lying areas where water accumulates during the rainy season and living becomes not only difficult but impossible.

Sir, list time the hon. Minister had that their children would be given admission in school there. The members of their families would be attended in the hospitals situated there and treatment would be given to them. But neither are their children given admission in Projects schools nor are the sick family members in their houses are attended in Projects hospitals. In this way all the statements made by the hon. Minister have proved to be untrue. I want to draw your attention towards their critical condition and request you that their problems should be solved speedily and that a committee should